

**File No: Std/SP-04/A-1-26<sup>th</sup>**  
**Food Safety and Standards Authority of India**  
(A Statutory Authority established under Food Safety and Standards Act, 2006)  
(Science & Standards Division)  
**FDA Bhawan, Kotla Road, New Delhi- 110002**

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**Dated: the 2<sup>nd</sup> January, 2023**

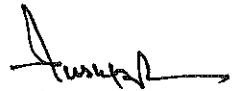
**Notice**

**Subject:** Seeking public comments on forms 1A, form 1 B and Form II referred in the draft Food Safety and Standards (Genetically Modified Foods) Regulations, 2022.-reg

FSSAI draft notification dated 15<sup>th</sup> November 2021 on draft Food Safety & Standards (Genetically Modified or Genetically Engineered Foods) Regulations, 2021 was placed on FSSAI website on November 17, 2021 for public comments within 60 days' time. Comments so received were considered by the Scientific Panel on Genetically Modified Organisms and Foods. Accordingly, after due approval from Scientific Committee and Food Authority, the revised draft of Food Safety and Standards (Genetically Modified Foods) Regulations, 2022 dated 18, November 2022 has been re notified and placed on FSSAI website on 21, November 2022 for seeking public comments again within 60 days time.

Since Forms 1A, Form 1 B and Form II referred in the draft Food Safety and Standards (Genetically Modified Foods) Regulations, 2022 were not included as part of the regulation, the same has been placed as draft for public comments within 30 days time. The comments may be submitted to [sp-gmof@fssai.gov.in](mailto:sp-gmof@fssai.gov.in) .

This issue with the approval of Competent Authority.

  
(Pushp Vanam) 2.1.23  
Joint Director, Science & Standards